

GOVERNMENT OF INDIA  
MINISTRY OF SHIPPING

RAJYA SABHA

UNSTARRED QUESTION NO. 3971

TO BE ANSWERED ON 2<sup>ND</sup> APRIL, 2018

EXPANSION OF GOVERNMENT OWNED SHIPYARDS

3971. SHRI SANJAY SETH:

Will the Minister of SHIPPING be pleased to state:

- a) the details of on-going and proposed shipbuilding projects of Government owned shipyards and the present status thereof;
- b) whether Government is considering expansion of Government owned shipyards under 'Make-in-India' campaign and if so, the details thereof;
- c) whether Government proposes to give more defence orders to build multipurpose vessels and warships in Government owned shipyards; and
- d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF SHIPPING  
(SHRI MANSUKH L. MANDAVIYA)

(a): There are two Public Sector Shipyards viz. Cochin Shipyard Limited (CSL), Kochi and Hooghly Dock & Port Engineers Limited (HDPEL), Kolkata under the administrative control of Ministry of Shipping and four Public Sector Shipyards under the administrative control of Ministry of Defence viz. Mazagon Dock Limited (MDL), Mumbai, Garden Reach Shipbuilders & Engineers Limited (GRSEL), Kolkata, Hindustan Shipyard Limited (HSL), Visakhapatnam and Goa Shipyard Limited (GSL), Goa. Two Public Sector Shipyards are under the administrative control of State Governments viz. Alcock Ashdown (Gujarat) Limited (AAGL), Bhavnagar under the State Government of Gujarat and Shalimar Works (1980) Limited (SWL), Kolkata under the State Government of West Bengal.

The details of on-going shipbuilding projects of Government owned shipyards are annexed in Annexure-I.

(b): The details of expansion projects of Government owned shipyards are annexed in Annexure-II

(c)& (d): The order for acquisition of warships/platforms for Indian Navy in future would be based on the Indian Navy's maritime capacity perspective plan to bridge the capability shortfalls/gaps.

Based on the capability/capacity assessment of the shipyards, Indian Navy has categorized various public and private shipyards for consideration towards acquisition of various types/complexity of Indian Navy ships. Thereafter, depending upon the type of vessels and Yard Crafts etc to be acquired, the RFPs would be issued to Public/Private shipyards with demonstrated capability/capacity for the same.

It is envisaged that orders for certain weapon intensive warships like next generation Destroyers, Frigates, Corvettes for which indigenous construction capability has been developed by the Defence Public Sector Unit (DPSU) Yards over the past five decades may go to these yards on competitive/nomination basis.

All Indian Coast Guard (ICG) ship acquisition proposals are processed in accordance with the Defence Procurement Procedure (DPP).

**ANNEXURE-I**

<b>Details of ongoing projects</b>				
<b>Sl. No.</b>	<b>Name of Shipyards</b>	<b>Under Admin control of</b>	<b>Type of Vessels</b>	<b>Nos.</b>
1	CSL	Ministry of Shipping (MoS)	Indigenous Aircraft Carrier (IAC) (balance work of phase-II)	1
			Technology Demonstration Vessel	1
			500 Passenger vessel	2
			1200 Passenger vessel	2
			Tuna Longliner cum Gilnetter Fishing Vessels	16
2	HDPEL	MoS	NIL	NIL
3	SWL	State Govt. of West Bengal	250 Men Ferry Crafts	3
			200 Ton Fuel Barges	3
4	AAGL	State Govt. of Gujarat	Survey Vessels	5
5	GRSEL	Ministry of Defence (MoD)	Project-28	
			LANDING CRAFT UTILITY (LCUs)	
			PROJECT 17-A	
			FAST PATROL VESSELS (FPVs)	
6	MDL	MoD	P15B	
			P 17A	
			P 75	
7	HSL	MoD	Inshore Patrol Vessel (IPV) for Indian Coast Guard (01 no.)	1
			10 Ton Bollard Pull Tug for Indian Navy (06 no.)	6
			50 Ton Bollard Pull Tug for Kandla Port Trust (01 no.)	1
			VC 11184 (01 no.)	1
			Pontoon for SPVs for ND(V) (02 no.)	2
			Berthing pontoons for ND(V) (02 no.)	2
8	GSL	MoD	105 M CGOPV – 5 no.	5
			1000 T Fuel Barge – 4 no.	4
			NBCD Training Facility	